

' SLP(C)No. 6865 OF 2000

ITEM No.203

Court No. 7

SECTION XIIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.6865/2000

(From the judgement and order dated 16/07/1999 in WP 16523/93
of The HIGH COURT OF A.P AT HYEDRABAD)

THE TRANSMISSION CORPN.OF A.P.LTD. & ORS

Petitioner (s)

VERSUS

P.SURYA BHAGAVAN

Respondent (s)

(With prayer for interim relief)

(With Appln(s). for permission to file new documents and
permission to file addl. documents on record) (For Final Disposal)

Date : 12/04/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s)

Mr. Rakesh K. Sharma,Adv. (NP)

For Respondent (s)

Mr. T.V. Ratnam,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....
.SP2

As service and pleadings are complete, list the
matter in the complete final disposal matters' list.

.SP1

Charanjit

[Om Prakash]
Court Master